

staff paid from contingencies of the Directorate of Map Publication, Survey of India, prior to the 15th August, 1947 who have been brought on to the Regular Establishment, have been paid the enhanced rate of Dearness Allowance with effect from the 1st January, 1947 ?

**The Deputy Minister of Education (Dr. K. L. Shrimali):** Orders for payment are expected to be issued shortly.

**Survey of India Karamchari Class IV Union**

**1259. Shrimati Renu Chakravarty:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) whether a copy of the resolution and charter of demands passed at the sixth Annual Conference of the Survey of India Karamchari Class IV Union has been received and

(b) if so the action taken thereon ?

**The Deputy Minister of Education (Dr. K. L. Shrimati):** (a) and (b). Although the Survey of India Karamchari Class IV Union is not a body recognised by Government, the resolution and charter of demands passed at its sixth Annual Conference held in January, 1955, were examined by Government, but no action was considered necessary.

**Survey of India Class IV Employees**

**1260. Shrimati Renu Chakravarty:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) whether it is a fact that Class IV staff of India, Easter Circle, Shillong, have to perform guard duty at night after regular 8 hours duty in office during the day ;

(b) if so, whether it is in accordance with the Rules, and

(c) if not, reasons therefor ?

**The Deputy Minister of Education (Dr. K. L. Shrimali):** (a) No, Sir.

(b) and (c). Do not arise.

**अमरीका द्वारा लगायी गई पूंजी**

१२६१. श्री रघुनाथ सिंह : क्या वित्त मंत्री १५ सितम्बर, १९५५ को दिये गये ताराकित प्रश्न संख्या १७९६ के उत्तर के संबंध में वह बताने की कृपा करेंगे कि अमरीका द्वारा अर्थात् अमरीकी नागरिकों, सरकार, कारपोरेशन और कम्पनियों द्वारा भारत में अभी कितनी पूंजी लगायी गयी है !

**वित्त मंत्री (श्री ली० डी० बेनामुज):** भारत के विदेशी देने पावने को गणना के सम्बन्ध में रिजर्व बैंक आफ इंडिया की रिपोर्ट में जो बातें बताई गयी हैं, उनसे हमारे सरकार को और कोई जानकारी नहीं है। इस रिपोर्ट की एक प्रति सदन के पुस्तकालय में रखी है। इस रिपोर्ट में बतलाया गया है कि ३० जून, १९४८ को क्या स्थिति थी और यह भी दिखलाया गया है कि भारत में अमेरिका ने १७,९७ लाख रुपये की पूंजी लगा रखी है। धाशा है कि बाद की स्थिति का पता जल्दी ही पता जायगा।

**Taxation Exemption**

**1260. Shri Ramachandra Reddy:** Will the Minister of **Finance** be pleased to state:

(a) the total amount drawn by the Ministers and officers of the Central Government towards their salaries, when they were on tour outside India during the years, 1953-54, 1954-55 and 1955-56, so far;

(b) whether such amounts are exempted from taxation; and

(c) if so, the loss of income to the Central exchequer by such an exemption ?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) The information regarding the total amount drawn by the Ministers and officers of the Central Government when on tour outside India is being collected and will be laid on the Table of the House when available.

(b) The question whether the amounts drawn by the Ministers and officers of the Central Government while on tour outside India are exempt from taxation or not will on their residential status determined with reference to Section 4A and 4B of the Indian Income Tax Act. If the Minister or the officer is not resident in India, he will not be liable to tax in respect of the salaries for the period of tour unless they are received in India. If he is resident but not ordinarily resident, he will not be liable to tax on such salaries unless they are received in or brought into India. If, however, he is resident and ordinarily resident, he will be liable to pay tax on his world income (i.e. including salaries for the period of tour received outside India) subject to a maximum deduction of Rs. 4500 in respect of income earned outside India but not brought into India.